HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: non-gazettedmainwing@gmail.com

Subject:

- 1) Implementation of Judgment dated 06-08-2025, passed in WP(C) No. 323/2023 titled Baseer-ul-Haq Hussami V/s Union Territory of J&K and Ors.
- 2) Criteria (Evaluation of ACRs) laid down for promotion of Non-Gazetted posts in the High Court Staff Service.

NOTIFICATION

No. 309 Sof 2025/RG/NG-138(P) Dated: 19-09-2025

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, it is hereby notified that the criteria for evaluation of ACRs laid down in High Court Order No. 415 dated 05-10-2020, shall also be applicable to Non-Gazetted Staff while considering them for promotion to higher posts, so as to maintain uniformity and avoid ambiguity.

By order.

Registrar General (O)

No: 61823-40 of 2025/RG/NG Dated: 19-09-2025

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information.
- 2. Secretary to Hon'ble Mr. Justice ______...for information of His Lordship.
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- 4. Director, Jammu & Kashmir Judicial Academy, Moominabad, Batamaloo, Srinagar
- 5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
- 6. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
- 7. Director Finance, High Court of J&K and Ladakh, Srinagar

...for information.

- 8 Central Project Coordinator (CPC, e-Court), High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
 - 9. Additional Registrar (Legal Section), High Court Main Wing, Srinagar,
 - 10. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
- 11. Order Book

Registrar General (O) 9 8